65 Written Answers

(d) Car prices were fixed by Government on 24.1.1972 and thereafter on every 1st July and 1st January till 31.12.1974 when the price control on cars was withdrawn with effect from 1.1.75. Since then car prices are not being fixed by Government nor is there any proposal to do so.

(e) The precise information in regard to the contribution of various elements in the price of car, *viz.* the cost of the raw material, incidence of tax and duties, etc. is not readily available.

Re-organisation of armed forces

1447. SHRI R. RAMAKRISHNAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the recommendations of the Armed Forces Reorganisation Committee of 1954 regarding transfer of control of technical development establishment to civilian authorities are not being implemented;

(b> if so, what were the recommendations;

(c) whether the Director General of Inspection who was part of the TDEs is now under civilian control as per the recommendations of the Com mittee;

(d) what is the numbers of major Generals, Brigadiers, Colonels and Lt. Colonels who are in the D.G.I. Organisation; and

(e) what is the strength of the civilian officer_s in the corresponding grade?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DEPARTMENTS UNDER THE THE CHARGE PRIME MINIS OF TER (SHRI C. P. N. SINGH): (a) to (e) The requisite information is being collected and will be laid on the Table of the House as early as possible.

850 R S-3

to Questions Appointments in HQ-, DGI

1448. SHRI R. RAMAKRISHNAN: Will the Minister of DEFENCE he pleased to state;

U) what is the number of directors in HQ_? D.G.I, and what is the number out of them who are army officers;

(b) what are the military duties involved for these officers in the D.G.I, organisation;

(c) whether there is no such duties for them, if so, what are the reasons for which all these senior appointments are held by the military officers alone; and

(d> whether promotions of these military officers who are serving in the D.G.I, made by a duly constituted selection board prescribed in Defence Service (Regulation; if not, what is the basis on which they are being given promotions by civilian authorities?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DE-PARTMENTS UNDER THE CHARGE OF THE PRIME MINISTER (SHRI C. P. N. SINGH): (a) There are presently eight Directors in the DGI HQrs., New Delhi, of which six are Army and two Naval officers.

(b) and (c) The main duties are as follows:

(i) To lay down policy to ensure compliance of Defence Service requirements as laid down in General Staff Qualitative Requirements.

(ii) To give inspection cover to all items manufactured in Ordnance Factories, Trade and imported fr^{om} abroad.

(iii) To maintain close liaison with the Services.

(iv) To advise Services regarding mpilation of GSQR (General Staff Qualitative Requirements) for i various Defence equipments.